

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.01.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1091- 1092 of 2020	Sameer Singh Bhadauria Vs. Krishan Vrind Jain & Anr.	Zeba Khair	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	SharadTyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2
3.	Comp. App. (AT) (Ins) No. 731 of 2020	Technology Development Board Vs. Anil Goel, Liquidator of Gujarat Oleo Chem. Ltd. & Ors.	P. Vinay Kumar	Kanishk Khetan Anil Goel-R1 P. K. Mullick Deepak Kochhar-R2 Indravadan Rajivbhai Patel-R3
4.	Comp. App. (AT) (Ins) No. 823 of 2020	Micra Systems Pvt. Ltd. Vs. Masters India Pvt. Ltd.	Abhay Mani Tripathi	
5.	Comp. App (AT) (Ins) No. 890 of 2020	Union Bank of India Vs. Siripuram Developers Pvt. Ltd. & Ors.	Drishti Harpalani	Krishna Dev J.-R1 to R4 Satendra K. Rai-R5
6.	Comp. App (AT) (Ins) No. 905 of 2020	Mohit minerals Ltd. Vs. NidhiImpotrade Pvt. Ltd.	Bhupender Sharma	
7.	Comp. App. (AT) (Ins) No. 945 of 2020	Shailendra Singh Vs. Nisha Malpani & Anr.	Abhishek Parmar	Ankur Gupta-R1 Saahila Lamba-R2
8.	Comp. App. (AT) (Ins) No. 988 of 2020	Ireo Fiveriver Home Buyers Welfare Association Vs. Krishan Vrind Jain Resolution Professional for M/S Ireo Fiveriver Pvt Ltd.	Abhishek Anand	Pulkit Deora

9.	Comp. App. (AT) (Ins) No. 1017 of 2020	Abhinandan Jain Vs. Tanaya Enterprises Pvt. Ltd.	Shalabh Singhal	
10.	Comp. App. (AT) (Ins) No. 1061 of 2020	India Resurgence ARC Pvt. Ltd. Vs. Amit Metaliks Ltd. & Anr.	Kajal Bhatia	Kumarjit Banerjee- R1 Raj Singhania-R2

For Hearing

11.	Comp. App. (AT) (Ins) No. 98 of 2019	Next Education India Pvt. Ltd. Vs. K12 Techno Services Pvt. Ltd.	Kumar Sudeep	Anand Sanjay M. Nuli
12.	Comp. App. (AT) (Ins) No. 719 of 2020	Ranjeet Singh Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
13.	Comp. App. (AT) (Ins) No. 721 of 2020	Shally Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
14.	Comp. App. (AT) (Ins) No. 722 of 2020	Deepa Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
15.	Comp. App. (AT) (Ins) No. 723 of 2020	Hansa Dutt Sati Vs. Karan Motors Pvt. Ltd. With	S.V. Rateria	Chandra Shekhar Gupta
16.	Comp. App. (AT) (Ins) No. 728 of 2020	Asha Devi Vs. Karan Motors Pvt. Ltd.	S.V. Rateria	Chandra Shekhar Gupta

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

17.	Comp. App. (AT) (Ins) No. 449 of 2020 Part Heard	Punjab National Bank Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Ankur Mittal	Dhruv Surana Jayant Mehta-R2 Aaryan Sharma-R4
18.	Comp. App. (AT) (Ins) No. 504 of 2020 Part Heard	Haldiram Incorporation Pvt. Ltd. Vs. Amrit Hatcheries Pvt. Ltd. & Ors. With	Abhay Gupta	Jayant Mehta Bijay Murmuria-R1 Ashish Chaudhury- R2 Ankur Mittal-R3

19.	Comp. App. (AT) (Ins) No. 746 of 2020 Part Heard	Arun Kumar Gupta Vs. Amrit Hatcheries Pvt. Ltd.	Abhishek Parmar	Anuj Singh-R1
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**